



## MEETINGS COVERAGE AND PRESS RELEASES

14 OCTOBER 2015

SC/12082

# Security Council Al-Qaida Sanctions Committee Amends One Entry on Its Sanctions List

SECURITY COUNCIL PRESS RELEASE

On 14 October 2015, the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) enacted the amendments specified with underline and strikethrough in the entry below on its Al-Qaida Sanctions List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2161 (2014) adopted under Chapter VII of the Charter of the United Nations.

### A. Individuals

**QDi.217 Name:** 1: ABU BAKAR 2: BA'ASYIR 3: na 4: na

**Title:** na **Designation:** na **DOB:** 17 Aug. 1938 **POB:** Jombang, East Java, Indonesia **Good quality**

**a.k.a.:** a) ~~Baasyir~~, Abu Bakar Baasyir born on 17 Aug. 1938 in Jombang, East Java, Indonesia b) ~~Bashir~~, Abu Bakar Bashir born on 17 Aug. 1938 in Jombang, East Java, Indonesia c) Abdus Samad d) Abdus Somad **Low quality a.k.a.:** na **Nationality:** Indonesian **Passport no.:** na **National identification no.:** na **Address:** ~~na~~ Indonesia (in prison) **Listed on:** 21 Apr. 2006 (amended on 14 Oct. 2015) **Other information:** Formed Jemmah Anshorut Tauhid (JAT) (QDe.133) in 2008. In 2010, arrested for incitement to commit terrorism and fundraising with respect to a training camp in Aceh, Indonesia and sentenced to 15 years in 2011. Review pursuant to Security Council resolution 1822 (2008) was concluded on 8 Jun. 2010.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. An updated List is accessible on the Committee's website at the following URL:

[http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml)  
([http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml)).

The Consolidated United Nations Security Council Sanctions List is also updated following all changes made to the Al-Qaida Sanctions List. An updated version of the Consolidated List is accessible via the following URL: [http://www.un.org/sc/committees/consolidated\\_list.shtml](http://www.un.org/sc/committees/consolidated_list.shtml)  
([http://www.un.org/sc/committees/consolidated\\_list.shtml](http://www.un.org/sc/committees/consolidated_list.shtml)).

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